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(c) il answers to parts (a) and (b) above be in the affirmative, what action Government propose to take to put an end to the practice of enabling one and the same person to act as plaintiff, witness and judge ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a> No.

(b) No.

(c) Does not arise.

tPROMOTTONS IN RPF

283. SHRI REWATI KANT SINHA : WUI the Minister ol RAILWAYS be pleased to state :

(a) whether it is a fact that a quota consisting ol 75 per cent direct recruitment and 25 per cent departmental promotions is fixed lor appointment to higher posts in Railway Protection Force;

(b) whether the employees of the Police Department who are deputed to Railway Protection Force, are promoted to the next higher grades whereas the departmental employees in the same grade are not given any promotion for years; and

(c) if so, whether any proposal to remove the discrimination and create a sense of satisfaction among the employees, is under Government's consideration ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Yes, in the category of Sub-Inspector Grade II (Rs. 130—212) only.

(b) No.

(c) The existing channel of promotion in each cadre of Railway Protection Force provides sufficient scope and avenue for promotion to higher posts.

EXPORTS FROM KERALA

284. SHRI KESAVAN (THAZ-HAVA) : Will the Minister of COM-MERCE be pleased to state :

[Original notice of the question was received in Hindi but it could not be supplied to the Ministry becaus[®] of unavoidable circumstances.

(a) the names of the articles that are exported Irom Kerala State; and

(b) the amounts ol foreign exchange earned by export ol articles from Kerala State during the years 1965-66 and 1966-67 and till 1st of October, 1967?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a) and (b) Export statistics are maintained for the country as a whole and not *on* Statewise basis and as such it is not possible to furnish the required information. However, the total value of the following commodities exported from India which are mainly produced/processed in Kerala is given below :

Value in Rs. lakhs

Commodity	1965-66	1966-67	1967-68 (Upto Aug. 1967)
1. Cashew kernels	2740	4276	1646
2. Spices	2309	2796	871
3. Fish and Fish preparations 680		1671	648
4. Coir manufactu	res 1053	1419	414

LIME-STONE DEPOSIT IN KERALA

285. SHRI KESAVAN (THAZ-HAVA) : Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether it is a fact that lime stone deposits have been found in the Districts of Quilon and Trivandrum in Kerala;

(b) if so, whether the quantity of lime-stone available in the area has been estimated; and

(c) whether feasibility studies for the commercial exploitation of lime-stone in the area have been taken in hand ?

THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHANNA REDDY) : (a) No workable deposits of lime-stone have so far been found in Quilon and Trivandrum in Kerala by the Geological Survey ol India.

(b) and (c) Do not arise.